

Serial No. of Order	Date of Order	Order with Signature
4	29.6.88	<p>Service report has not been received in regard to Opposite Party No.1. Notice was issued on 19.5.88. Registrar is requested to issue reminder. Case be put up for hearing after the reply is received from Opposite Party No.1.</p> <p>Stay to continue .</p> <p><i>Armen</i> Vice Chairman.</p> <p><i>km</i> Member (Judl.)</p>
5-23-491		<p>None appears for the applicant on repeated calls. This case stands dismissed for default.</p> <p>Mr. B.N.Rath, learned counsel appearing for the respondent is present.</p> <p><i>PL</i> Vice Chairman</p> <p><i>PL</i> Member (Judl.)</p>